

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH COURT-II

5. IA 1665/2020 IN C.P.(IB)-4258(MB)/2019

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2021

NAME OF THE PARTIES: - IA 1665/2020 Suman Construction
(Chembur) and Anr

IN THE MATTER OF
Reserve Bank of India
V/s

Dewan Housing Finance Corporation Limited

Section :- 9, 66(1) of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Ld. Counsel Mr. Yash Anand appeared for the Applicant in IA-1665/2020. Ld. Counsel Mr. Rohan Rajadhyaksha appeared for the Administrator DHFL. Counsels submitted that pleadings are complete in this matter and Heard the parties for some time..

List the matter on **07.04.2021 at 2.30 p.m.** for Arguments.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Dated 17.03.2021
AAH

Sd/-

H.P. CHATURVEDI
Member (Judicial)